

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.71101 of 2018

M/s Shipra Estate Ltd.,

.....Appellant

VERSUS

Commissioner of Central Excise &

CGST, Noida

....Respondent

Present for the Appellant: Shri K.K. Srivastava, Proxy Counsel

Present for the Respondent: Shri Sarweshwar T. Khairnar, Authorised Representative

DATE OF HEARING : 08/11/2023

ORDER SHEET

In view of the request made by the learned counsel for the Appellant, the hearing of the appeal is adjourned. **List on 08/01/2024.**

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp